

Title: Introduction of the National Commission for Minorities (Repeal) Bill, 2004.

12.28 hrs.

NATIONAL COMMISSION FOR MINORITIES (REPEAL) BILL, 2004

THE MINISTER OF SOCIAL JUSTICE & EMPOWERMENT (SHRIMATI MEIRA KUMAR): Sir, I beg to move for leave to introduce a Bill to repeal the National Commission for Minorities Act, 1992. (व्यवधान)

प्रो. विजय कुमार मल्होत्रा (दक्षिण दिल्ली) : अध्यक्ष महोदय, माइनोरिटीज़ वाला कमीशन जो बनाया है, उसे क्यों रिपील कर रहे हैं? (व्यवधान)

अध्यक्ष महोदय : यह जब आएगा तो बताएंगे।

...(Interruptions)

PROF. VIJAY KUMAR MALHOTRA : This is extremely wrong. ...(Interruptions)

MR. SPEAKER: Please do not interrupt. Let me conduct the House.

The question is:

"That leave be granted to introduce a Bill to repeal the National Commission for Minorities Act, 1992. "

The motion was adopted.

SHRIMATI MEIRA KUMAR: I introduce the Bill.

MR. SPEAKER: Shri Suresh Pachouri -- not present.

He is not present here for the second time.

AN HON. MEMBER: Sir, you call him. ...(Interruptions)

MR. SPEAKER: Let him come before me.

...(Interruptions)

*Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated 23.12.2004.

THE MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE): Sir, I regret his absence here.